

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No.60

CA39/2024 AND CA 77/2024 IN C.P./245(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **04.07.2024**

NAME OF THE PARTIES: **RANDAR BUSINESSES PVT LTD**

V/s

**JAWED HABIB HAIR AND BEAUTY
LIMITED**

Sec. 241(1) and 242(4) and Rule 11 of Companies Act 2013.

ORDER

Adv. Prakhar Tandon for respondent no. 1 is present. Prateek Sukseria, Aditi Bhat, Daksha Jani, Niket Jani is present for respondent no. 2-15.

CA 39/2024

1. The counsel for the petitioner places on record compilation. These compilation documents have already been served to all the respondents.
2. List the matter for further hearing on **09.07.2024**.
3. An interim order if any shall continue to remain enforce.

CA 77/2024

1. The counsel for the petitioner places on record compilation. These compilation documents have already been served to all the respondents.

2. List the matter for further hearing on **09.07.2024**.
3. An interim order if any shall continue to remain enforce.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
Prajakta

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)